

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2060  
ANSWERED ON:11.08.2006  
STANDARDS FOR SAFE DRINKING WATER  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) Whether the World Health Organization has laid down standards for safe drinking water;
- (b) If so, the details thereof;
- (c) Whether these standards are followed by the Government to provide safe drinking water to the people; and
- (d) If so, the extent to which success achieved in applying these standards?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a) to (d) The World Health Organization has provided guidelines primarily addressed to water and health regulators, policy makers and their advisors, to assist in the development of national standards. As per the guidelines of National Rural Drinking Water Quality Monitoring & Surveillance Programme, all the States & UTs were asked to follow the IS- 10500 Standard laid down by the Bureau of Indian Standards.